

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

संक्र. नं. 27(17)न्याय/2006

जयपुर दिनांक 19/11/2020

::ORDER::

भाषातीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा जिला न्यायाधीश सर्वग के अधिकारी Shri Raj Kumar Sharma, Judge, Family Court, Ganganagar को अपने पदीय कर्तव्य के अतिरिक्त Spl. Judge, NDPS Cases Court, Ganganagar के रिक्त पद पर अग्रिम आदेशों तक पीठासीन अधिकारी एतद्वारा नियुक्त/पदस्थापित किया जाता है।

- Note- 1. He shall dispose off minimum 40% additional work as per circular of standard of work.
2. The Cases in which accused are in custody or there are direction of higher Court for time bound disposal of Case, shall be decided on priority basis.

राज्यपाल की आज्ञा से

2F 19.11.2020
प्रमुख शासन सचिव

आतिशयि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 4458 दिनांक 19.11.2020 के क्रम में।
2. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
3. संबंधित अधिकारी की निजी पत्रावली।
4. संबंधित पत्रावली।

संयुक्त शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2020/4458

Date : 20.11.2020

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC,Jodhpur/Bench, Jaipur.
- 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.P.S. to All Hon'ble Judges at Jodhpur.
- 4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5.The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.District & Sessions Judges, Ganganagar/Concerned Posts/Treasury Officer, Ganganagar.
- 12.**Shri Raj Kumar Sharma**, Judge, Family Court, Ganganagar.
- 13.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 14.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/Sub.Court/Statistics/
Computer Cell/RJS Leave/Jr.Actt./Building Cell

2F 20.11.2020
REGISTRAR (ADMN.)